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O.A. No.182/06

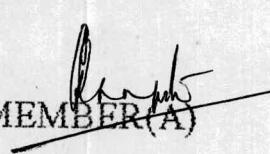
ORDER DATED 13th DECEMBER, 2007

Coram:

HON'BLE MR. C.R.MOHAPATRA, MEMBER(A)

Mr.B.R. Barik, Ld. Counsel for the Applicant appears and submits that he has already received the relief and hence he has filed the M.A.142/06 for withdrawal of the O.A.

Mr. B. Panigraphi, Ld. Counsel appears on behalf of Mr. Ashok Mohanty, Ld. Sr. Counsel for the respondents and also Mr. B.K. Behera, Ld. Counsel appears on behalf of Mr. R.C. Rath, Ld. Counsel for the respondents and they have no objection to the withdrawal of the O.A. by the Ld. Counsel for the applicant. Accordingly this O.A is disposed of ~~as having~~ ^{as} been withdrawn along with M.A142/06. No order as to costs.



MEMBER(A)